

Annexure – 8

Name of the corporate debtor: Shri Paramsukh Edible Foods Private Limited; Date of commencement of CIRP: 11.09.2025; List of creditors as on: 08.10.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Rakesh Kumar Goyal Proprietor of M/s Mohini Food Products	AIYPG4276H	15.09.2025	1,43,05,658	1,43,05,658	OC	-	-	-	-	-	-	-	-	
2	Asst Comm. CGST & Central Excise, Division-I, Gwalior, Madhya Pradesh	CEX/BPL/225/2023-24	25.09.2025	1,88,448	1,88,448	OC	-	-	-	-	-	-	-	-	
3	The Commissioner, CGST Commissionerate Udaipur	NA	27.09.2025	4,73,48,298	4,73,48,298	OC	-	-	-	-	-	-	-	-	
	Total			6,18,42,404	6,18,42,404	-	-	-	-	-	-	-	-	-	



Chirag R. Shah,